COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.62 of 2016 & IA No.155 of 2016, Appeal No.293 of 2015 & IA No.476/2015, Appeal No.278 of 2015 & IA No.455 of 2015, Appeal No.23 of 2016 & IA No.61 of 2016 and Appeal No.24 of 2016 & IA No.65 of 2016

Dated: 08th August, 2016

In the matter of :

A.No.62 of 2016 & IA No.155 of 2016

Tamil Nadu Newsprint & Papers Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.293 of 2015 & IA No.476/2015

JSW Steel Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.278 of 2015 & IA No.455 of 2015

JSW Steel Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.23 of 2016 & IA No.61 of 2016

Tamil Nadu Newsprint & Papers Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

A.No.24 of 2016 & IA No.65 of 2016

TANFAC Industries Ltd. ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on ***23rd September, 2016.***

Court Master

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